

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.92/Chd/Pb/2017

In the matter of:

Silvertoan Papers Ltd.

...Petitioner

Vs.

BBF Homecare Products Ltd.

...Respondent

Present: Mr. Alok Kumar Kuchhal, Advocate for petitioner.
Mr. Pradeep Nauharia, Advocate for respondents.

Learned counsel for petitioner filed track report of the postal department showing delivery of the postal article containing copy of the petition and entire paper book sent to the respondent on 07.10.2017. Affidavit of service in compliance with the order dated 25.09.2017 has been filed along with the documents. Mr. Nauharia, Advocate filed Memo of Appearance for the respondent and seeks time for arguments. It is directed that Power of Attorney along with Board resolution and reply / objections, if any, be filed by 23.10.2017 with copy advance to the counsel opposite.

List the matter for arguments on 24.10.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 09, 2017
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